



DISTRICT LEGAL SERVICES AUTHORITY,
District Court Building, Tiruchengode road, Namakkal.

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Thiru.N. Gunasekaran, M.B.A.,B.L.,
Chairman / Principal District Judge

Tmt.V. Sree Vidya, M.L.,
Secretary / Sub Judge (FAC)

D.NO. 674 /2021 Dated:16.07.2021.

Sir/Madam,

Sub: DLSA,Namakkal – Panel Lawyers – Preparation of Special Panel for Scheduled Caste / Scheduled Tribes – Application called for - reg.

Ref: 1. Regional consultation of SLSAs (Southern Region) held on 18.06.2021.
2. Orders of the Hon'ble Executive Chairman dated 07.07.2021.
3. Letter received from the Tamil Nadu State Legal Services Authority, Chennai No.2958/S3/2021 dated 14.07.2021.

As per the direction of Tamil Nadu State Legal Services Authority, Chennai, this District Legal Services Authority, Namakkal calls for application in the enclosed format from the Members of the Bar/Advocate Associations, for special panel of Lawyers for handling issues/cases belonging to Scheduled Caste / Scheduled Tribes maintained by the District Legal Services Authority. This shall be a special panel in addition to the existing panels and primarily they shall be engaged assisting the victims belongs to SC/ST Community, including assisting them for getting Government benefits under various schemes and Victim Compensations etc. As such, **those who have completed active practice of three years are eligible to apply for Special Panel.**

For the District Legal Services Authority panel will consists of a maximum of 10 lawyers.

The applications shall be accompanied with a proof of the professional experience certificate issued by the recognised Bar.

Willing eligible Advocates are required to submit their Application on or before **28.07.2021** in this Authority, so as to finalize and get approval from the Hon'ble Executive Chairman Tamil Nadu State Legal Services Authority, Chennai.

Sd/-*****

Secretary/Sub Judge (FAC),
District Legal Services Authority,
Namakkal.

Sd/-*****

Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.

Encl: Application Format.

To

1. The President, Civil Bar Association, Namakkal.
2. The President, Criminal Bar Association, Namakkal.
3. Thre President, Namakkal Advocate Association, Namakkal.

FORMAT

Passport size
Photo
to be affixed

1	Name of the Advocate	
2	Father's Name	
3	Date of birth	
4	Residential Communication/ Address	
5	Entrolment No. and date of Entrolment	
6	Office Address and Phone No.	
7	Mobile No.	
8	Number of years Practice (or in Judl. Service and in which Court)	
9	Field of Practice: Have you specialized in any field of law SC/ST Cases/ Civil/ Criminal/MCOP/Labour Matters (To be mentioned specifically)	
10	Place and Courts of Practice	
11	Professional experience certificate (issued by the recognized Bar)	
12	Are you involved in any Crl. case/ Bar Council proceedings	
13	Other information if any including Legal Aid Work	
14	<i>If already in the Panel</i>	
	(a) Number of cases handled so far as Panel Lawyer	
	(b) Number of cases still pending and their stages	
15	Signature of the Advocate with date	